

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 112 OF 2016 & IA NO. 264 OF 2016

AND

APPEAL NO. 286 OF 2016

Dated: 23rd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

**Appeal No. 112 of 2016 &
IA No. 264 of 2016**

In the matter of :

Gujarat Granito Manufacturer's Association ...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Hardik
Mr. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Mr. S.R.Pandey (Rep.) for R.2

Mr. M.G.Ramachandran
Mr. Anand K.Ganesan
Ms. Anushree Bardhan for R. 3

APPEAL NO. 286 OF 2016

In the matter of:

Changodar Chamber of Commerce & Industries Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Apoorva Misra

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Mr. S.R.Pandey (rep.) for R.2

Mr. M.G.Ramachandran
Mr. Anand K.Ganesan
Ms. Anushree Bardhan for R. 3

ORDER

It is represented that pleadings are complete.

List these matters for hearing on **01.05.2017.**

(I.J.Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/kt